

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 2
CA(CAA)-67(PB)/2019

IN THE MATTER OF:
Digital Classifieds Ltd. and
Times Internet Ltd.

.... Applicants/petitioners

Order under Section 230-232

Order delivered on 11.04.2019

Coram:
CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):- Mr. Abhishek Seth, Adv.
For the Respondent(s):-

ORDER

Arguments heard. Orders reserved.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

11.04.2019.
Aarti Makker